

BENCH-I

120

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 26/KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, Adv }
2. MR. SHOUNAK MITRA, Adv }
3. MS. ARYAA CHATTERJEE, Adv }
1. CS ROHIT KESHRI, PCS } Respondent
2. CS RAHUL PARASRAMPURIA, PCS } No. (1 to 10)
12/1/18
for the
petitioners
Sajan
12/1/18

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 10 is present.

List it on 06/03/2018.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)